

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 285/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Metal Power Analytical Pvt.Ltd.
V/s.
Crystalline Exports Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	LALANI Gupta	Advocate	<i>Lalani</i>
	i/o Dhruve Wadhwa		
	& Co for Respondent.		
	ANIRUDH NARIANI	COUNSEL	<i>Ani</i>
	a/w MS. DEEIKSHA	ADVOCATE	
	JANI. FOR		
	PETITIONER		

ORDER

TCP NO. 285/I&BP/NCLT/MB/MAH/2017

Petitioner Counsel is present and Respondent Counsel is also present.

At request of the parties, list this matter on 8.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)